



## Rajasthan High Court Legal Services Committee, Jaipur

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S.No. F-5 (144) /RSLSA/FTS/NLA/2018/206

Date: 18.08.2018

### NOTICE REGARDING FOURTH NATIONAL LOK ADALAT

It is notified for information to all concerned that a **National Lok Adalat** is scheduled to be organized on **08.09.2018 (Second Saturday)** at **Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur** in which cases under Section 138 N.I.Act, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters, Labour Dispute Matters, Land Aquisition Matters, Electricity & Water Bills (Except theft Cases), Service Matters relating to Wages, Allowances and Pension Allowances, Revenue Matters, Other Civil Matters (Rent, Pre-Emption, Injunction Suits and Suits for Specific Performance) etc. will be taken up.

If any party/advocate(s) are interested in placing his or her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case (s) to the office of the undersigned.

18.08.2018

(Nihal Chand)

Full Time Secretary

Rajasthan High Court Legal Services Committee,  
Jaipur

1130  
18/8/18

**S.No. F-5(144)/RSLSA/FTS/NLA/2018/207-216      Date: 18.08.2018**

Copy to following for kind information & necessary action:-

1. The Private Secretary to Hon'ble Chairman Sb., Rajasthan High Court Legal Services Committee, Jaipur.
2. The Member Secretary Sb., Rajasthan State Legal Services Authority, Jaipur.
3. The Registrar (Adm.), Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur.
4. The Registrar Cum Central Project Co-ordinator, Hon'ble Rajasthan High Court Bench, Jaipur with a request to get the order uploaded on the official website of Rajasthan High Court.
5. The Deputy Registrar (Judicial), Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur.
6. President, Rajasthan High Court Bar Association, Jaipur.
7. Secretary, Rajasthan High Court Bar Association, Jaipur with a request to circulate this information among all the advocates.
8. President, the Bar Association, Jaipur.
9. General Secretary, The Bar Association, Jaipur with a request to circulate this information among all the advocates.
10. The Director, Department of Information & Public Relations, Jaipur with a direction to get this news published widely.

  
18.08.2018  
(Nihal Chand)

Full Time Secretary  
Rajasthan High Court Legal Services Committee,  
Jaipur